NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM		
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/189/2017	
NAME OF THE PETITIONER	: UNI LOGISTICS AGENCIES PVT LTD	
UNDER SECTION	: 252	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. B. Barathbabo Advocate	Countel Res Respondens	B. Soban

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for RoC present and he is directed to file report. Put up on 15.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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